CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH CCP No. 40/2010 in Original Application No. 477/2006 This, the 20th day of March, 2012

## HON'BLE JUSTICE ALOK KUMAR SINGH, MEMBER (J) HON'BLE SHRI S.P. SINGH, MEMBER (A)

Shiv Kumar Yadav aged about 24 years son of late Sohan Lal r/o 626, Jiyamau, Lucknow.

Applicant.

By Advocate: Sri Amit Verma for Sri A.Moin

## Versus

- 1. Sri Sushil Rabet Banerjee, Direcor, All India Radio, Akashwani.
- 2. Sri Gulab Chand, Director, All India Radio, Akashwani, Lucknow.

Respondents

By Advocate: Sri S.P.Singh

## **ORDER (Dictated in Open Court)**

## By Hon'ble Shri Justice Alok Kumar Singh, Member (J)

- M.P. No. 454/2012: This is a formal application for taking Compliance Affidavit on record along with another formal application No. 455/2012 for condonation of delay in filing Compliance Affidavit. Both the applications are allowed.
- 2. Heard. According to the compliance affidavit the substantial compliance has been made and the learned brief holder from other side fairly concedes it.
- 3. In view of the above, CCP is disposed of in full and final satisfaction. Notices stand discharged.

(S.P.Singh)
Member (A)

(Justice Alok Kumar Singh)

Member (J)

HLS/-